

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:713  
ANSWERED ON:12.07.2004  
CHILDREN IN HAZARDOUS ACTIVITIES  
Jagannath Dr. M.;Meghwal Shri Kailash

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of child Labour in the country as on date State-wise;
- (b) whether the employment of children in hazardous activities is prohibited under Article 24 of the Constitution;
- (c) if so, the details thereof;
- (d) whether the Government has made any provisions of punishment to the employer for engaging child labour in their factories; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a): According to the 1991 census data, the number of working children in the country is 1.128 crore. State-wise census figures attached as Annexure-I.

(b): Yes Sir.

(c): Article 24 of the Constitution of India states that 'No child below the age of fourteen years shall be employed in work in any factory or mine or engaged in any other hazardous employment.'

(d): Yes Sir.

(e): Section 14 of the Child Labour (Prohibition & Regulation )Act, 186 provides that 'Any person who employs any child in contravention of the provisions of section 3 of the Act is liable for punishment with imprisonment for a term which shall not be less than three months but which may extend to one year or with fine which shall not be less than Rs.10,000 but which may extend to Rs.20,000 or both.'

Annexure as referred in reply to part (a) of Lok Sabha Unstarred Question No.713 for 12.7.2004 regarding 'Children in Hazardous Activities'.

1991

Name of the State/UT	Workers
1 Andhra Pradesh	1,661,940
2 Assam	327,598
3 Bihar	942,245
4 Gujrat	523,585
5 Haryana	109,691
6 Himachal Pradesh	56,438
7 Jammu and Kashmir	++
8 Karnataka	976,247
9 Kerala	34,800
10 Madhya Pradesh	1,352,563
11 Maharashtra	1,068,418
12 Manipur	16,493
13 Meghalaya	34,633
14 Nagaland	16,476
15 Orissa	452,394
16 Punjab	142,868
17 Rajasthan	774,199
18 Sikkim	5,598
19 Tamilnadu	578,889
20 Tripura	16,478

21 Uttar Pradesh	1,410,086
22 West Bengal	711,691
23 Andaman & Nicobar Island	1,265
24 Arunachal Pradesh	12,395
25 Chandigarh	1,870
26 Dadra & Nagar Haveli	4,416
27 Delhi	27,351
28 Daman and Diu	941
29 Goa	4,656
30 Lakshadweep	34
31 Mizoram	16,411
32 Pondicherry	2,680

Total 11,285,349

+ Includes figures of Mizo district also which then formed part of Assam

++ Census could not be conducted.

NB: Figures for 1991 relates to workers of age group 5-14 years.